

.CENTRAL ELECTRICITY REGULATORY COMMISSION
3rd & 4th floor, Chanderlok Building, 36-Janpath,
New Delhi-110001

No. Engg/Tr.Pricing/Validation/L-1/44/2013/CERC

Dated: 24/03/2017

To

Members of the Validation Committee
& Generating Companies
(As per list enclosed)

Subject: Minutes of the 1st Meeting of Validation Committee for the Application Period from 1st April, 2017 to 30th June, 2017 for implementation of CERC (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2010

Sir,

Please find enclosed herewith minutes of the **1st Meeting** of the Validation Committee for the **year 2016-17 (Application Period from 1st April, 2017 to 30th June, 2017)** for implementation of CERC (Sharing of Inter-State Transmission Charges and Losses) **Regulations, 2010** held on 21.02.2017 in the NRLDC Conference Room at New Delhi for information and necessary action.

Yours faithfully,

Sd/-
(Shilpa Agarwal)
Dy. Chief (Engg)

Encl.: As above

Validation Committee Members

Sl. No.	Name of the Organizations	Name of the nominated persons	Address
1.	CERC	Shri S.C Shrivastava, Chief (Engg)	Central Electricity Regulatory Commission, 3 rd & 4 th Floor, Chanderlok Building, 36-Janpath, New Delhi -110001
2.		Shri P.K. Awasthi, Joint Chief (Fin.)	Central Electricity Regulatory Commission 3 rd & 4 th Floor, Chanderlok Building, 36-Janpath, New Delhi -110001
3.	CEA	Chief Engineer, (PSP & PA-II) Division	Central Electricity Authority 3 rd Floor, N-Wing Sewa Bhawan, R.K. Puram, New Delhi - 110 066
4.		Director, GM Division	Central Electricity Authority 6 th Floor, N-Wing Sewa Bhawan, R.K.Puram, New Delhi-110066
5.	CTU/ Powergrid	Shri H.K Mallick, GM (Comm)	Power Grid Corporation of India Ltd Plot No. 2, Sector-29, Near IFFCO Chowk, Gurgaon-122001
6.		Shri Dilip Rozekar, DGM (SEF)/ alternate member Shri RVMM Rao, Chief. Design Engineer (SEF)	Power Grid Corporation of India Ltd Plot No. 2, Sector-29, Near IFFCO Chowk, Gurgaon-122001
7.	POSOCO	Shri P. K. Agarwal General Manager	Northern Regional Load Despatch Centre, Jeet Singh Marg, Katwaria Sarai, New Delhi-110016
8.		Shri G. Anbunesan AGM, SRLDC	Southern Regional Load Despatch Centre 29, Race Course Cross Road, Bangalore, Karnataka-560009
9.		Shri U.K. Verma, General Manager, l/c	National Load Despatch Centre B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi-110016
10.		Shri P. Mukhopadhyay General Manager	Eastern Regional Load Despatch Center 14, Golf Club Road, Tollygunge, Kolkata-700 033 (W.B.)
11.	NRPC	P.S. Mhaske Member Secretary	Northern Regional Power Committee 18-A Shaheed Jeet Singh Marg, Katwaria Sarai, New Delhi-11
12.	WRPC	Shri S.D. Taksande, Member Secretary	Western Regional Power Committee Plot No. F-3, MIDC Area, Marol, Opp : SEEPZ, Andheri (East), Mumbai-400093
13.	SRPC	Shri S.R. Bhat,	Southern Regional Power Committee

		Member Secretary	29, Race Course Cross Road, Bangalore-560009, Karnataka
14.	ERPC	Shri A.K. Bandyopadhyay, Member Secretary	Eastern Regional Power Committee 14, Golf Club Road, Tollygunge, Kolkata-700 033 (W.B.)
15.		Shri S.K. Das, Director Engineering	Bihar State Electricity Board 1 st Floor, Vidyut Bhawan, Bailey Road, Patna-21, Bihar
16.	NERPC	Shri P.K Mishra Member Secretary	North Eastern Regional Power Committee, NERPC Complex, Dong Parmaw, Lapalang, Shillong-793006 Phone No:0364-2534077 Fax NO.:0364-2534040
17.		Shri Jatin Baishya, Dy. General Manager	State Load Despatch Centre Complex,Kahelipara,Guwahati
18.	SLDC	Shri P.A.R. Bende, Chief Engineer, SLDC	Chief Engineer Madhya Pradesh Power Transmission Company Ltd., Nayagaon,Rampur, Jabalpur- 482008
19.	KPTCL	Shri S. Sumanth Director(Transmission), KPTCL	Karnataka Power Transmission Corp.Ltd., Kauvery Bhavan, K.G. Road, Bangalore – 560009
20.	UPPTCL	Shri A.K. Singh, Director(Operation), Uttar Pradesh Power Transmission Corporation Ltd.	Uttar Pradesh Power Transmission Corporation Ltd , 7th Floor, Shakti Bhavan, Ashok Marg, Lucknow - 226001

LIST OF GENERATING COMPANIES

Sl. No.	Name of the Statutory Bodies	Name of the persons and Designation	Address
1.	NTPC	Shri A.K Gupta, Director (Commercial)	NTPC Bhawan, Core 7, Scope Complex, Institutional Area, Load Road, New Delhi – 110003
2.	NHPC	Shri Janardan Choudhary, Executive Director, (O&M)	NHPC office Complex, Sector-33, Faridabad – 121003 (Haryana)
3.	NEEPCO	Shri P.K Singha, Executive Director	Brookland Compound, Lower New Colony, Shillong - 793003
4.	NLC	Director (Commercial)	No.135, Periyar E.V.R. High Road, Kilpauk, Chennai - 600 010. Tamil Nadu, India. .
5.	SJVN	Shri Romesh Kapoor, General Manager (C&SO)	SJVN Ltd, Sharma Niwas Below BCS, New Shimla – 171009.

Minutes of the 1st Meeting of Validation Committee for the Application Period from 1st April, 2017 to 30th June, 2017 held on 21st February, 2017 at NRLDC, New Delhi.

1. The Chairman of the Validation Committee, Shri S.C Shrivastava, Chief (Engg.), CERC welcomed the participants present in NRLDC Conference Room and also the other participants of RPCs, RLDCs, STUs and Generating Companies present at Conference Room of WRLDC, SRLDC, ERLDC, NERLDC, SLDCs of Gujarat and Maharashtra through video conferencing. List of the participants is enclosed at **Annexure-I**.
2. Chief (Engg.), CERC stated that the meeting is convened to discuss the Load Generation data for consideration of load flow studies for implementation of CERC (Sharing of Inter-State Transmission Charges and Losses), Regulations, 2010 for the First Quarter of 2017-18.
3. It was informed that Demand and Generation projections were presented for discussion in the respective RPC forum prior to the Validation Committee meeting. The details were discussed in all RPCs and they have given their observations; While the data considered was found to be in order, few changes/suggestions were indicated by the constituents, as mentioned below:

4. Demand Projection for Q1 of Application Period from 1st April, 2017 to 30th June, 2017

- 4.1 Northern Region:** RRVPNL vide letter dated 23rd February 2017, requested that peak demand of 8500 MW may be considered. It was also pointed out that for Q1 of the year 2016-17, average energy consumption was 1970 LU which corresponds to average demand of 8208 MW. It was also submitted that in Rajasthan, the peak demand is observed during the period from November to March due to agriculture load Rabi season. Further it has been observed that in last six months the energy consumption is on lower side as compared to its previous year corresponding months. Based on the above, the projected demand is reasonable, hence it is requested to consider peak demand of 8500 MW.

Implementing Agency (IA) vide email dated 1st March, 2017 informed Rajasthan (RRVPNL) that considering peak on the basis of average is contradictory. As per the sharing Regulations, POC computation is being done on the basis of peak scenario. The data submitted by Rajasthan SLDC shows that the average demand for Q1 of 2016-17 was 9541 MW.

Hence, IA has suggested that demand projection of Rajasthan may be taken as 9,807 MW. Accordingly demand projection of Rajasthan shall be taken as 9,807 MW

4.2 Eastern Region: Members present at ERLDC suggested the following:

- (a) Demand projection of Jharkhand may be taken as 1,200 MW instead of 1,375 MW.
- (b) Demand projection of West Bengal and Sikkim may be taken as 8,291 MW and 95 MW instead of 7,797 MW and 106 MW respectively.

The Demand figures as suggested above were agreed.

4.3 Western Region :

- (i) Representative of Maharashtra suggested that Demand projections of Maharashtra may be considered as 20,600 MW instead of 20,000 MW.
- (ii) Subsequently SLDC Gujarat has confirmed its demand as 13,300 MW instead of 14,464 MW. Accordingly demand projection of Gujarat shall be taken as 13,300 MW.

The Demand figures as suggested above were agreed

4.4 North Eastern Region: After Validation Committee meeting, SLDC Assam has confirmed its demand as 1,415 MW instead of 1,500 MW. Accordingly demand projection of Assam shall be taken as 1,415 MW.

The Demand figures as suggested above were agreed

4.5 Southern Region: Subsequently Tamil Nadu SLDC has confirmed that Tamil Nadu Demand may be taken as 15,167 MW instead of 15,140 MW. Accordingly demand projection of Tamil Nadu shall be taken as 15,167 MW.

Andhra Pradesh SLDC has confirmed that Andhra Pradesh demand may be taken as 7,964 MW instead of 7676 MW. Accordingly, demand projection of Andhra Pradesh shall be taken as 7,964 MW.

Telangana SLDC has confirmed that Telangana demand may be taken as 7,900 MW instead of 6926 MW. Accordingly, demand projection of Telangana shall be taken as 7,900 MW.

The Demand figures as suggested above were agreed

5. Generation Projection for Q1 of Application Period from 1st April, 2017 to 30th June, 2017

5.1 Northern Region:

- (i) Representative of NRLDC suggested that generation from Uttarakhand may be taken as 900 MW instead of 1,410 MW.
- (ii) Uttar Pradesh SLDC has submitted its generation 11,000 MW. There are transmission constraints in the system for evacuation of power from Lalitpur TPS and Bara TPS. In view of this, generation from these plants is restricted. During the meeting, it was decided that generation from both Lalitpur TPS and Bara TPS may be taken as 800 MW instead of 1,500 MW and 1,100 MW respectively. Accordingly, generation from Uttar Pradesh may be considered as 10,000 MW instead of 11,000 MW.
- (iii) RRVPNL vide letter dated 23rd February 2017, requested that generation from Rajasthan may be taken as 8,472 MW including generation from Chabra unit-5 and Suratgarh unit-7. IA has suggested that Chabra unit-5 and Suratgarh unit-7 are likely to be declared commercial in April/May, 2017. Therefore, generation from Rajasthan may be taken as 7,540 MW (excluding 932 MW from these units) may be considered for Q1 of 2017-18. Implementing Agency has sent a communication to Rajasthan SLDC in this regard vide email dated 1.3.2017. Accordingly generation from Rajasthan shall be taken as 7,540 MW.
- (iv) Representative of NTPC has submitted the following:-
 - (a) Generation from Anta may be taken as 150 MW instead of 400 MW.
 - (b) Generation from Auraiya may be taken as 150 MW instead of 320 MW.
 - (c) Generation from Dadri CCPP may be taken as 400MW instead of 500MW.

The Generation figures as suggested above were agreed.

5.2 Western Region:

- (i) SLDC, Madhya Pradesh has confirmed its generation 3,672 MW instead of 5,574 MW.
- (ii) Representative of Maharashtra suggested that generation from Maharashtra may be taken as 15100MW instead of 15500MW.
- (iii) SLDC, Gujarat has confirmed its generation 11,415 MW instead of 10,856 MW.
- (iv) WRLDC has suggested that generation from RGPPL may be taken as 500 MW instead of 583 MW.
- (v) NTPC has submitted generation from both Gandhar and Kawas may be taken as 200 MW instead of 300 MW and 320 MW respectively.
- (vi) During the Validation Committee Meeting, representative of CTU informed that as per the CERC order, LILO of 400 kV Korba-Vindhyachal line at Essar Mahan is to be kept out of service. In view of this, Power evacuation from Essar Mahan would not be possible. Hence, it was decided that generation from Essar Mahan may not be considered.

The Generation figures as suggested above were agreed.

5.3 Eastern Region:

- (i) Subsequently, IA has communicated that SLDC West Bengal confirmed its generation may be taken as 6,140 MW instead of 5,425 MW. Accordingly generation from West Bengal shall be taken as 6,140 MW.
- (ii) Members present at ERLDC suggested following changes:
 - (a) Generation from Jharkhand may be taken as 300 MW instead of 419 MW.
 - (b) Generation from Chuzachen may be taken as 109 MW instead of 106MW.
 - (c) Generation from MPL may be taken as 990 MW instead of 1017MW.
 - (d) Generation from GMR Kamlanga may be taken as 660MW instead of 671MW.
 - (e) Generation from Bhutan may be taken as 800MW instead of 1153MW.
 - (f) Generation from Adhunik Power may be taken as 400MW instead of 359MW.
 - (g) Generation from Jorethang may be taken as 106MW instead of 95MW.
 - (h) Nabinagar BRBCL unit-1 of 250MW (Ex-bus: 230MW) is to be considered with 70% loading.

The Generation figures as suggested above were agreed

5.4 North Eastern Region: NERLDC representative suggested that generation from Tripura, Tripura gas based power project (TGBP) and Bongaigaon may be taken as 82 MW, 51 MW and 230 MW instead of 133 MW, 65 MW and 161 MW respectively.

The Generation figures as suggested above were agreed

5.5 Southern Region:

- (i) APTRANSCO (SLDC, Andhra Pradesh) confirmed its generation 7,364 MW instead of 6,681 MW.
- (ii) SLDC, Telangana confirmed its generation 4,683 MW instead of 3,454 MW.
- (iii) Subsequently, Tamil Nadu SLDC confirmed that generation from Tamil Nadu may be taken as 9,125 MW instead of 8,957 MW.
- (iv) Members present at SRLDC suggested following changes:
 - (a) Generation from Lanco Kondapalli may be taken as zero instead of 457 MW.
 - (b) Generation from Ramagundum may be taken as 2,431 MW instead of 2,641 MW.
- (v) NTPC informed that Unit -1 of Kudgi STPP is likely to be declared under commercial operation by May,2017. In view this, generation from Kudgi may not be considered for Q1 of 2017-18.

The Generation figures as suggested above were agreed

6. HVDC Set Points :

- (i) HVDC set points to be considered in the All India Base case for computation of PoC charges and Losses for April'17 – June'17 period were projected by Implementing Agency based on operational experience and was put up for validation before the Committee.
- (ii) After discussion, following HVDC set points are finalized.

HVDC Name	MW Values
	Set points To be considered in Basecase
Mundra-Mahindergarh Pole-1	1250
Mundra-Mahindergarh Pole-2	1250
Talcher-Kolar Pole- 1	1000
Talcher-Kolar Pole- 2	1000
Rihand-Dadri Pole- 1	750
Rihand-Dadri Pole- 2	750
Balia-Bhiwadi Pole-1	500
Balia-Bhiwadi Pole-2	500
Bhadrawati_HVDC	1000
Vindhyachal_HVDC	250
Gajuwaka_HVDC	650
Pusauli HVDC	400
Chandrapur-Padghe Pole-1	750
Chandrapur-Padghe Pole-2	750
BNC-Agra Pole-1& Pole-2	500(towards NR)

7. Other Issues:

- (i) Representative of Teesta valley Power Transmission Limited requested that 400kV Teesta-III- Dikchu portion of 400 kV D/C TeestaIII-Rangpo one circuit may be considered along with another circuit of 400 kV D/C Teesta III - Rangpo line for PoC computation. It was informed that CERC has approved the tariff for 400 kV D/C TeestaIII - Rangpo line. (SLD at Annexure-II)
CERC representative clarified that the approved tariff cannot be used for a portion of the transmission line on pro rata basis. It was decided that a separate tariff petition/IA may be filed by Teesta valley Power Transmission Limited for 400kV Teesta-III- Dikchu portion of 400 kV D/C Teesta III – Rangpo one circuit along with another circuit of 400 kV D/C Teesta III – Rangpo line for PoC computation.
- (ii) CEA representative suggested that the tentative network file to be considered for PoC computation may be informed to all DICs/Members of Committee in advance. It was agreed that IA shall forward the same to all the DICs /Members of Validation Committee prior to Validation committee meeting.

Representative of CERC reiterated that there are agreed timelines for submission of data by DICs as per CERC Regulations and as agreed during Q3 2015-16 Validation Committee Meeting held on 30.09.2015 as follows:

For quarter Jan- March, 2016			
Sl. No.	Description	Timeline	Remarks
1	60 days before beginning of quarter	31 st Oct., 2015	Data to be provided by DICs to IA
2	10 days thereafter	10 th Nov., 2015	IA to send data to RPC
3	10 days thereafter	20 th Nov., 2015	RPC to ratify the data through a meeting at RPC level (CCM/RPC/similar other meeting) and then send to IA by 20 th Nov., 2015
4	10 days thereafter	30 th Nov., 2015	Validation Committee meeting

"Data comprises following (i) YTC, (ii) LTA/MTOA, (iii) Network data and (iv) Load / Generation projections data"

It can be noted that data includes YTC as well as LTA/MTOA for the upcoming quarter. NLDC should assure that the above data comprising of YTC, LTA/MTOA, Network data and Load/ Generation must be forwarded to RPCs well in time so that same can be reviewed by RPCs and observation if any can be shared during Validation Committee Meeting. CTU is requested to submit "YTC", "LTA/MTOA" data to NLDC as per above timeline. In case any data is requires revision then CTU may inform same during Validation Committee Meeting.

Representative of CERC stated that all stakeholders should try to maintain transparency of data

(iii) Representative of Rajasthan stated that the PoC charges of Rajasthan has increased due to following reasons:

(a) **Sharing of 765 KV line cost:** Rajasthan is using only 6% of 765 KV lines but paying for 11% of charges for these lines. It is requested that the sharing of charges should be rationalized.

(b) **Apportionment of Grid Sub-Station (GSS) cost:** In PoC computation cost of the GSS substation is added to line cost. The Major portion of cost of GSS is to be shared by state in which it is situated. Rajasthan has very few ISTS GSS and is paying more on account of GSS. It is requested that GSS cost should be separated from line cost and billed separately.

(c) **BBMB capacity included in LTA:** For PoC charges and losses computation of Q3 2016-17, 675 MW LTA from BBMB has been added to Rajasthan LTA. Representative of Rajasthan has stated that there is no order of CERC to include generation capacity of BBMB in LTA. CERC Order is restricted only to get its generation & transmission tariff determined. It is requested that BBMB capacity not to be included in LTA of Rajasthan. Representative of Rajasthan stated that it had referred above issues to

Commission vide letter dated 29.11.2016 and 25.01.2017. Chief (Engg.) CERC observed that matter needs detailed examination.

The BBMB was directed to file tariff petition giving all relevant details as per CERC (Tariff Regulation) 2014. The BBMB has filed tariff petition for 2014-19 which are pending determination of tariff for the 2014-19 period. It has therefore been decided that the LTA for BBMB project shall not be considered under PoC for transmission charges for the quarter Q1 2017-18. A view on inclusion of these assets of BBMB in POC Mechanism shall be taken by the CERC after determination of tariff.

- (iv) Representative of POSOCO enquired the status of HVDC Champa – Kurukshetra line and BNC- Agra pole 3 from CTU. CTU stated that petition for determination of tariff of Champa - Kurukshetra line has been filed, which is under process of hearing and the petition for determination of tariff in respect of BNC – Agra pole3 will be filed shortly. Subsequently, during the hearing dated 21.03.2017 in petition no 13/TT/2017 pertaining to Champa-Kurukshetra HVDC line, CTU representative stated that the Champa- Kurukshetra HVDC line is expected to be commissioned by end of the March 2017. Hence, Champa- Kurukshetra HVDC line shall be included in POC computation of Q1 2017-18 with the set point of 1,500MW.

8. After the deliberations, following was concluded:

- (i) After deliberation among members, it was decided that the peak generation for new hydro units shall be considered at 100% since most of the hydro units will be able to generate at 100% load for the peak hours during April to June. For new thermal units and new gas based stations, peak injection would be considered as 70% and 30% of ex-bus capacity, respectively. In case of non-submission of data by the DICs, for the purpose of Base case preparation:
- (a) Peak Demand: Forecasted peak demand to be calculated from last 3 years' data taken from CEA website as per provisions of the Regulations.
- (b) Peak Generation: Forecasted peak generation to be calculated from last 3 years' SEM/SCADA data available with RLDCs as per the provisions of the Regulations.

Preparation of final All India Basecase in PSS/E platform :

It may be mentioned that there would be variation in the validated generation and demand figures in the final all India Base case because of the following steps involved:

- (i) Normalization with All India Forecasted Peak Demand figure.
(ii) Arriving at Load Generation Balance for convergence of the All India Base case.
(iii) Adjustment of Slack Bus Generation.

List of Participants in the 1st meeting for 2017-18 of the Validation Committee held on 21st February, 2017 at , New Delhi.

CERC

1. Shri S.C.Shrivastava, Chief (Engg.) – In Chair
2. Shri P.K Awasthi, Jt. Chief (Fin.)
3. Ms Shilpa Agarwal, Dy. Chief (Engg.)
4. Shri Harish Kumar, Engineer

POWERGRID

5. Shri H.K Mallick, GM (Comml.)
6. Ms Manju Gupta, AGM(Comml.)
7. Shri V Srinivas, DGM (Comml.)
8. Shri Rajesh Verma, Chief Manager

NLDC

9. Shri K.V.S Baba, CEO, POSOCO
10. Shri S.S. Barpanda, AGM
11. Shri G. Chakraborty, DGM
12. Shri Gaurav Verma, Senior Engineer
13. Shri Sanny Machal, Engineer

CEA

14. Shri Vijay Menghani, Director (GM Division).

NHPC

15. Shri V.K Srivastava, Manager

WRPC

16. Shri MAKP Singh, M.S, WRPC
17. Shri N. Manjunatha, SE, WRPC
18. Shri P.D Lane, EE
19. Shri D.N Garwali, EE
20. Shri Ratnesh Kumar Yadav, AD, WRPC

WRLDC

21. Shri V.K Shrivastava GM
22. Ms Pushpa.S, AGM

ERPC

23. Shri P.K DE, EE

ERLDC

24. Shri U.K Verma, GM
25. Shri P. Mukhopadhyai, GM
26. Shri S. Banerjee, DGM
27. Shri P.P Bandyopadhyay, DGM
28. Shri M.K Thakur, Dy Manager
29. Shri S. Konar, Chief Manager

- 30. Shri Saurav Sahay, Sr. Engineer
- 31. Shri S. Ghosh, Engineer
- 32. Shri R.P Kundu, Engineer

DVC, Kolkata

- 33. Shri Manuranjan Sahoo,DCE(Comml)

BSPCL

- 34. Shri Rajdeep Bhattacharya, EEE

SRPC

- 35. Shri Rangarajan.R.M, SE
- 36. Shri LEN. J.B, EE
- 37. Shri Anusha Das J, AEE

SRLDC

- 38. Shri S.P Kumar, DGM
- 39. Shri Jane Jose, Asst. GM
- 40. Shri Madhukar G, Dy. Manager
- 41. Ms Anusha Baruah, Sr Engineer

NRPC

- 42. Shri Bhanwar Singh, EE

SLDC, Kalwa

- 43. Shri D.J Kolhe, EE(OP)

NRLDC

- 44. Shri P.K Agarwal, GM, NRLDC
- 45. Shri Riza Naqvi, Sr. Engineer
- 46. Shri Rinku Narang, IT Admin, NRLDC

NTPC

- 47. Shri Vinod Kumar Jain, DGM
- 48. Shri Uday Shankar, DGM

NERLDC

- 49. Shri Amaresh Mallick,DGM
- 50. Shri Abhijeet Agarwal, AEE
- 51. Shri Shaishar Ranjan, AE
- 52. Shri Momai Dey, Engineer
- 53. Shri Palash Jyoti Borah, Engineer

D.B Power

- 54. Shri Sanjay Jadhav, DGM
- 55. Ms Ambika Jaiswal, Asst. Manager

MSETCL

- 56. Shri Umesh . S. Bhagat, EE, STU
- 57. Ms Santosh. G Gawai, DYEE, STU

MSEDCL

58. Shri Arvind U Bulbule, LM cell

59. Shri Ajay Nikale, AE

RVPNL

60. Shri A.K Sharma, CE LD

61. Shri Atul Sharma, EE/SLDC

RVVNL

62. Shri R.K Srivastava, CEO & MD

63. Shri Satish Sharma, AEN

JPCHL

64. Shri deep Mukherjee, Executive

SLDC, West Bengal

65. Shri C.K Haldar, ACE

SLDC, KPTCL

66. Shri Mohammed Mushtaq, EE

APSLDC

67. Shri M. Murali Krishna, ADE

PCKL

68. Shri N. Pradeep Kumar, Asst. Director (Project)

SLDC, Meghalaya

69. Shri T Gidon, EE

Teesta Valley Power Transmission Limited

70. Shri S.K Bhowmick, Sr. VP

71. Ms. Pallavi Kansal, Sr. Manager

Power Evacuation Arrangement of Teesta III HEP

